

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/162/(IB)/2018
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. P. Srinitharan
Dominic S. David
For
Moniyasamy, P.
Operational
Creditor
Vetrivel Explosives Pvt Ltd
P. Srinitharan
R. Srinivasan

ORDER

Counsel for the petitioner present. Representative of the respondent company present and stated that they are intending to settle the matter and furnished a copy of the proposal specifying the payment schedule to the counsel for the petitioner only today. Counsel for petitioner prayed for time to get instructions in this regard. Both the counsels are directed to make submissions in regard to the outcome of the proposal for settlement on the next date of hearing. Put up on 13.06.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)